

**Kalpeshkumar L Gupta**  
Wing 1 A, IIM Ahmedabad  
Vastrapur  
Ahmedabad 380015  
Mob. 99248 97691

October 7, 2013

To.  
**Public Information Officer**  
Central Information Commission  
August Kranti Bhavan,  
Bhikhaji Cama Place  
New Delhi 110 066

**Sub :- Application under Right to Information Act, 2005**

Dear Sir,

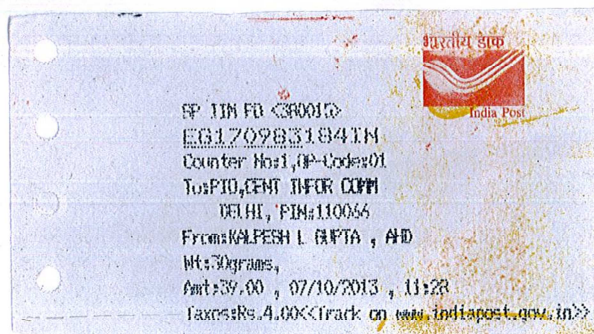
Kindly provide me information as per the **Annexure 1**.

I herewith paying the fees of Rs. 10 in form of IPO No 05F 407639 Dated October 7, 2013

Regards



**Kalpeshkumar L Gupta**  
E-mail – [advocatekgupta@gmail.com](mailto:advocatekgupta@gmail.com)



**1. Appeal under section 19 of RTI Act, 2005**Provide month wise information from January 2005 to June 2013

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Year & Month	Opening Balance	Admitted	Disposed	Closing Balance
January 2005				
February 2005				
March 2005				
April 2005				
May 2005				
June 2005				
July 2005				
August 2005				
September 2005				
October 2005				
November 2005				
December 2005				

**2. Complaint under section 18 of RTI Act, 2005**Provide month wise information from January 2005 to June 2013

Year & Month	Opening Balance	Admitted	Disposed	Closing Balance
January 2005				
February 2005				
March 2005				
April 2005				
May 2005				
June 2005				
July 2005				
August 2005				
September 2005				
October 2005				
November 2005				
December 2005				



RTI Application to Central Information Commission

Applicant : Kalpeshkumar L Gupta

**3. Appeals pending for years. (If detail is not available in following format, provide details in format maintained by CIC)**

Pending for Years	No of Appeals
1	
2	
3	
4	
5	
6	

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**4. Complaints pending for years. (If detail is not available in following format, provide details in format maintained by CIC)**

Pending for Years	No of Complaints
1	
2	
3	
4	
5	
6	

**5. Penalty imposed under section 20(1) of RTI Act, 2005.**

Year	No of Cases	Amount
2005		
2006		
2007		
2008		
2009		
2010		
2011		
2012		
Till June 2013		

**6. Compensation Awarded under section 19(8)(b) of RTI Act, 2005.**

Year	No of Cases	Amount
2005		
2006		
2007		
2008		
2009		
2010		
2011		
2012		
Till June 2013		





**7. Disciplinary action initiated under Section 20(2) of RTI Act, 2005.**

Year	No of Cases
2005	
2006	
2007	
2008	
2009	
2010	
2011	
2012	
Till June 2013	

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Also provide full details (i.e. Name of Officer, Designation, Name of Public Authority and its Address etc.) of person against whom disciplinary action initiated.

8. What is the procedure for allocation of appeal and complaint cases?

9. Which kind of cases does the Central Chief Information Commission hear?

10. Staff details of all level i.e. Information Commissioner to Peon. Provide separate details for all level.

Sanctioned Staff strength (A)	Existing No (B)	Vacancy (C) = A - B

11. Monthwise status of Appeal dated December 30, 2011 filed against Shri S K Das, 1<sup>st</sup> Appellate Authority, Bank of Baroda, Ahmedabad.

12. Monthwise status of Appeal dated February 3, 2012 filed against Shri S K Shaw, 1<sup>st</sup> Appellate Authority, Bank of Baroda, Ahmedabad.

13. Monthwise status of Appeal dated February 4, 2012 filed against Shri S K Shaw, 1<sup>st</sup> Appellate Authority, Bank of Baroda, Ahmedabad.

14. Monthwise status of Appeal dated February 4, 2012 filed against Shri S K Shaw, 1<sup>st</sup> Appellate Authority, Bank of Baroda, Ahmedabad. (Note – different from Sr No. 14)



RTI Application to Central Information Commission

Applicant : Kalpeshkumar L Gupta



# केन्द्रीय सूचना आयोग

## Central Information Commission

2 तल, विंग 'C' / 2<sup>nd</sup> Floor, 'B' Wing

अगस्त क्रान्ति भवन / August Kranti Bhavan

भीकाजी कामा प्लेस/ Bhikaji Cama Place

नई दिल्ली - 110066 / New Delhi - 110066

**No.CIC/CPIO/2013/1325**

**Dated: 11.11.2013**

To

Mr. Kalpesh Kumar L Gupta  
Wing 1 A, IIM Ahmedabad  
Vastrapur, Ahmedabad - 380 015

**Subject: Seeking information under the RTI Act, 2005.**

Sir/Madam,

This has reference to your RTI application dated 07.10.2013 diarized in the Commission on 11.10.2013 and received in the RTI Cell on 14.10.2013. Item wise replies are as under:-

Item No.	Reply						
1 & 2	<p>The RTI Act came inforce on 12.10.2005. Neither appeals nor complaints before October, 2005 was filed with the Commission. The Commission does not compile statistics separately for appeals and complaints however, during 2005-06 {12.10.2005 – 31.01.2006} the following numbers may be noted.</p> <table><tr><th>Year</th><th>No. of registered cases</th><th>No. of Disposal</th></tr><tr><td>2005-06</td><td>703</td><td>682</td></tr></table>	Year	No. of registered cases	No. of Disposal	2005-06	703	682
Year	No. of registered cases	No. of Disposal					
2005-06	703	682					
3	<p>As on October, 2013 a total 24,326 cases were pending for disposal. Before 01.01.2013 pendency's of the cases were not maintained by the CIC.</p>						
4, 6 & 7	<p>Information is not maintained by the CIC.</p>						
5	<p>As regards imposition of penalty, the progressive figure of number of cases, as on 19.02.2013, is 864 in which penalty have been imposed. The total amount of penalty imposed since 2007-08 onwards is Rs. 16201275/- out of this Rs. 9840214/- has been recovered so far. The Commission does not maintain year wise data in this regards. In certain cases, the PIOs have preferred writ for waiver and stay of penalty amount. Although in some cases, the Commission has been made a party but there are many instances where the Commission is not made a party. The figures regarding recovery of penalty is based on inputs received from the PIOs or Pay &amp; Accounts Office.</p>						



8	Appeals and complaints ascertaining from the responses of the CPIO's / AA's of the public authorities are allocated amongs the Information Commissioner in accordance with the Ministry / Department / Public Authority wise work allocation is decided by the Chief Information Commissioner under Section 12(4) of the RTI Act.
9	The work allocation in respect of the Chief Information Commissioner and other Information Commissioner is enclosed.
10	Response received from Shri Rakesh Kumar, Section Officer (Admin), CIC dated 01.11.2013 is enclosed.
11, 12, 13 & 14	Commission does not maintain this information.

The first appeal, if any, u/s 19(1) will lie with Mr. A. K. Dash, First Appellate Authority, Central Information Commission at the above address within thirty days of receipt of this letter.

  
**(Pankaj K. P. Shreyaskar)**  
**Nodal CPIO & Joint Secretary**

**Encl: As above**



(Answer-1)

केन्द्रीय सूचना आयोग  
Central Information Commission

2 तल, विंग 'ब' / 2nd Floor, 'B' Wing  
अगस्त क्रान्ति भवन / August Kranti Bhavan  
भीकाजी कामा प्लेस/ Bhikaji Cama Place  
नई दिल्ली - 110066 / New Delhi - 110066

No. 3/1/2010/Admn./CIC

Dated: November 1, 2013

To

Shri Pankaj K.P. Shreyaskar,  
Nodal CPIO,  
Central Information Commission.

**Subject: Seeking assistance under Section 5(4) of the RTI Act, 2005.**

Sir,

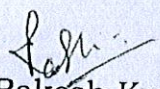
With reference to your Letter No.CIC/CPIO/2013/1312<sup>1325</sup> dated 18.10.2013, the information available in Administration Section in respect of Point No.10 is as under:

**Point No.10** Staff Details of all level i.e. Information Commissioner to Peon is as under:

Sanctioned Staff Strength (A)	Existing No. (B)	Vacancy (C) = A - B
1 + 10*	1 + 4	6
160	140	20

\* One Chief Information Commissioner + Ten Information Commissioners.

Yours faithfully,

  
(Rakesh Kumar)  
Section Officer (GA)  
Tel.No.26105041

6-11-13



**Work Allocation Chart among The ICs/CIC**

<b>Chief IC (DS)</b> <b>Shri T K Mohapatra</b> Dy Registrar Email : tk.mohapatra@nic.in Phone : 26105027	<b>IC (SS)</b> <b>Shri D C Singh</b> Dy Registrar Email : dc.singh@nic.in Phone : 26186535	<b>IC (RM)</b> <b>Shri Raghubir Singh</b> Dy Registrar Email : raghu.s@nic.in Phone 26105682	<b>IC (VS)</b> <b>Shri V.K. Sharma</b> Dy Registrar Email : sharma.vijayk@nic.in Phone: 26179548	<b>IC (BS)</b> <b>Shri A.K. Jha</b> Dy Registrar Email: anjani.kj@nic.in Phone: 26160943
President's Secretariat	Ministry of Chemical & Fertilizers	Ministry of Human Resource Development	Ministry of Urban Development	Ministry of Communication & Information Technology
Vice President Secretariat	Ministry of Coal	Central Board of Direct Taxes	Ministry of Consumer Affairs, Food & Public Distribution	Ministry of Labour and Employment
Parliament	Ministry of Commerce & Industry	Ministry of Housing , Urban Employment and Poverty Alleviation(HUPA)	All Banks, including RRBs	Ministry of Culture
PMO	Ministry of Civil Aviation			Ministry of Railways
Supreme Court of India	Ministry of Home Affairs			
High Courts of Various States	Ministry of Heavy Industry & Public Enterprises			
Election Commission of India	Ministry of Law and Justice			
CAG	Planning Commission			
Cabinet Secretariat	Ministry of Shipping, Road Transport & Highways			
Ministry of Development of North Eastern Region	Ministry of Rural Development			
Ministry of Parliamentary Affairs	Ministry of Water Resources			
Ministry of Personnel, Public Grievances & Pensions	NHRC			



<b>Chief IC (DS)</b> <b>Shri T K Mohapatra</b> Dy Registrar Email : tk.mohapatra@nic.in Phone : 26105027	<b>IC (SS)</b> <b>Shri D C Singh</b> Dy Registrar Email : dc.singh@nic.in Phone : 26186535	<b>IC (RM)</b> <b>Shri Raghubir Singh</b> Dy Registrar Email : raghu.s@nic.in Phone 26105682	<b>IC (VS)</b> <b>Shri V.K. Sharma</b> Dy Registrar Email : sharma.vijayk@nic.in Phone: 26179548	<b>IC (BS)</b> <b>Shri A.K. Jha</b> Dy Registrar Email: anjani.kj@nic.in Phone: 26160943
Ministry of Tribal Affairs	Ministry of Social Justice and Empowerment			
Department of Atomic Energy	Department of Expenditure			
Ministry of Tourism	Department of Company Affairs			
Ministry of External Affairs				
Ministry of Environment & Forests	Department of Disinvestment			
Ministry of Information and Broadcasting	UT of Dadar & Nagar Haveli			
Ministry of Mines	UT of Pondicherry			
Department of Economic Affairs				
UT of Andaman & Nicobar Insurance	Ministry of Defence			
Ministry of Statistics and Programme Implementation	Ministry of New & Renewable Energy			
National Commission for Women	Ministry of Minority Affairs			
National Population Commission	MSME			
Ministry of Overseas Indian Affairs	Ministry of Panchayati Raj			
Ministry of Food Processing Industries	Ministry of Petroleum & Natural Gas			



<b>Chief IC (DS)</b> <b>Shri T K Mohapatra</b> Dy Registrar Email : tk.mohapatra@nic.in Phone : 26105027	<b>IC (SS)</b> <b>Shri D C Singh</b> Dy Registrar Email : dc.singh@nic.in Phone : 26186535	<b>IC (RM)</b> <b>Shri Raghubir Singh</b> Dy Registrar Email : raghu.s@nic.in Phone 26105682	<b>IC (VS)</b> <b>Shri V.K. Sharma</b> Dy Registrar Email : sharma.vijayk@nic.in Phone: 26179548	<b>IC (BS)</b> <b>Shri A.K. Jha</b> Dy Registrar Email: anjani.kj@nic.in Phone: 26160943
Ministry of Women & Child Development	Ministry of Power			
Department of Financial Services	Ministry of Science & Technology			
U.T. of Chandigarh	Ministry of Steel			
All the Department/ Public Authorities under the GNCT Delhi, including MCD	Ministry of Youth Affairs & Sports			
Department of Revenue except CBDT	Department of Space			
	Department of Textiles			
	Ministry of Health & Family Welfare			
	Central Information Commission			
	Ministry of Agriculture Ministry of Agro & Rural Industries			
	UT of Daman & Diu			
	UT of Lakshadweep			